

and 19 Low Power/Very Low Power Transmitters (LPTs/VLPTs) are presently under implementation/envisaged to be set up in the State. These LPTs/VLPTs are expected to be ready in phases during 1994-95 and 1995-96 subject to timely supply of equipment and other infrastructural facilities for the purpose. The lead time involved in commissioning of HPTs is 3-4 years after commencement of civil work.

(d) Ujjain lies within the coverage of zone of the HPT at Indore. There is, therefore no scheme to set up a TV transmitter there.

Irregularities in M.T.N.L.

66. SHRI PHOOL CHAND VERMA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether attention of the Government has been drawn to the newsitem captioned "Telephone Nigam Ka 119 crore doobkhate Mein" (119 crore rupees of Telephone Nigam in bad-debts) appearing in the Rashtriya Sahara dated May 11, 1994;

(b) if so, the details and facts thereof; and

(c) the reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) to (c). The information is being collected and it will be laid on the Table of the House shortly.

Broadcasting/Telecasting Code

67. SHRI JAGMEET SINGH BRAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to review the broadcasting/telecasting code for All India Radio and Doordarshan; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) Not at present, Sir.

(b) Does not arise.

Power Projects

68. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of POWER be pleased to state:

(a) the number of power projects cleared during the Sixth, Seventh and Eighth Five Year Plan period so far, State-wise;

(b) the extent of power generated/proposed to be generated through the power projects cleared during the said period and the estimated and actual cost of these projects; and

(c) the total number of power projects pending for clearance with the Union Government for the last one year?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) to (c). The

information is being collected and will be laid on the Table of the House.

[*English*]

Power Crisis

69. SHRI LAL BAHADUR
RAWAL:
SHRI MANORANJAN
BHAKTA:

Will the Minister of POWER be pleased to state:

(a) whether attention of the Government has been drawn to the newsitem captioned "Power Crisis in northern States likely" appearing in the Statesman dated May 18, 1994;

(b) if so, whether the row between NTPC and UPSEB is going to create power crisis in the capital as well as in other northern States; and

(c) the steps proposed to be taken by the Government to resolve the row and to maintain power supply position in the northern States?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) Yes, Sir.

(b) and (c). The power supply to Delhi and other Northern States from NTPC Stations is expected to be affected as long as UPSEB limit the drawal of power commensurate with the payment. UPSEB has been persuaded to do so.

UPSEB has given a commitment to increase the limit of Letter of Credit to Rs. 84 crores from existing Rs. 72 crores and make cash payment for excess drawal.

With the SEBs agreeing to limit drawal commensurate with the payment, power supply from NTPC Stations to the Northern States will be adequately maintained.

Quality Control on Export

70. DR. K.V.R. CHOWDARY: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the details of the processed foods that are exported, particularly from Andhra Pradesh; and

(b) the steps taken by Government to monitor the quality of these processed food items?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGO): (a) and (b). The items of processed food that are normally exported comprised fruits and vegetable products (canned meat, frozen and chilled meat and cagings), poultry products, marine products etc. The State-wise data of exports are not maintained in the Ministry. The quality control is monitored under the Export (Quality and Inspection Control Act) 1963 (22 of 1963). The Act is monitored by Export Inspection Agency, Directorate of Marketing and Inspection, State Governments etc. Self Certification has also been introduced for big export houses who possess facilities for testing and other requirements.

[*Translation*]

Policy to educate population growth on Electronic Media

71. SHRI RAJENDRA KUMAR SHARMA: Will the Minister of